

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2491

ANSWERED ON:17.08.2006

RESTRICTIONS ON ACCESS TO PLATFORMS

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Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways are planning to impose restrictions on access to platforms as reported in 'The Times of India' dated July 30, 2006;
- (b) If so, the details thereof alongwith reasons for such move; and
- (c) The time by which the decision is likely to be implemented?

Answer

MINSTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU)

(a) to (c): The Standing Committee on Railways in their 21st Report (2005-2006) on Terminal Facilities in Metropolitan Cities has recommended that only genuine passengers with the restricted number of accompanying persons should be allowed at the platforms as is being done in the case of airports. Efforts are being made to have a consensus view on this subject. Therefore, no formal decision on this recommendation has yet been taken.